## National Company Law Tribunal

## Allahabad Bench

CP NO. 29 | ND | 2009

ATTENDENCE-CUM-ORDER SHEET OF THE HEARING OF ALLAHABAD BENCH OF THE NATIONAL COMPANY LAW TRIBUNAL ON 21.08.2017

NAME OF THE COMPANY: J.B D and Ka Put Ltd

SECTION OF THE COMPANIES ACT: U/S 397 1398

Sl. NO.

Name

Designation

Representation

Signature

1.

2.

## CP No.29/ND/2009

Advocate, Sri Abhijit Mukherjee, for the petitioner. Sri Adesh Tandon, PCS for the respondent. The petitioner counsel informs that they have preferred an appeal against this Bench's impugned order dated 27th July, 2017 by disposing of the CA No.15/2016. As the matter is now pending before the Hon'ble NCLAT. Therefore, this Tribunal should await for the outcome of the same, which may have bearing on the present company petition.

At this stage, learned PCS appearing for the respondent moves another application CA No. 158/2017 seeking for some direction against the petitioner. A copy thereof is supplied to the petitioner counsel. Liberty is granted to file reply.

The matter be listed on 19th September, 2017.

Date: 21.08.2017

Shri H.P. Chaturvedi (Member (Judicial)

Typed by P.K.Jyoti